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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table. Nothing will go on record.

*(Interruptions) अँ \**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (i) Review by the Government of the working of the Bangalore Metro Rail Corporation Limited, Bangalore, for the year 2010-2011.
  - (ii) Annual Report of the Bangalore Metro Rail Corporation Limited, Bangalore, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6160/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): On behalf of Shri Harish Rawat, I beg to lay on the Table:-

- (1) A copy of the Plant Quarantine (Regulation of Import into India) (Eighth Amendment) Order, 2010 (Hindi and English versions) published in Notification No. S.O. 2845(E) in Gazette of India dated the 21<sup>st</sup> December, 2011 under Section 4(d) of the Destructive Insects and Pests Act, 1914.

(Placed in Library, See No. LT 6161/15/12)

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 3 of the Agricultural Produce (Grading and Marking) Act, 1937:-

- (i) The Mustard Seeds and Rape Seeds (oil seed) Grading and Marking Rules, 2012 published in Notification No. G.S.R. 40(E) in Gazette of India dated the 24<sup>th</sup> January, 2012.
- (ii) The Jaggery Grading and Marking (Amendment) Rules, 2012 published in Notification No. G.S.R.87(E) in Gazette of India dated the 14<sup>th</sup> February, 2012.
- (iii) The Soybeans Grading and Marking Rules, 2012 published in Notification No. G.S.R.41(E) in Gazette of India dated the 24<sup>th</sup> January, 2012.

(Placed in Library, See No. LT 6162/15/12)

SHRI ANANTH KUMAR (BANGALORE SOUTH): Madam, has he taken permission? Where is Mr. Harish Rawat?

MADAM SPEAKER: I have received the request. पत्र आ चुका है। I have received the request that he will be laying the paper.

*...(Interruptions)*

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Mass Communication, New Delhi, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6163/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): I beg to lay on the Table:-

(1) A copy of the Border Security Force (Amendment) Rules, 2011 (Hindi and English versions) published in Notification No. S.O. 2628(E) in Gazette of India dated the 25<sup>th</sup> November, 2011 under sub-section (3) of Section 141 of the Border Security Force Act, 1968.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6164/15/12)

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